



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
16 WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
HEARING			
17 WP(C)/8444/2022 FIXED	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MD H R AHMED K ZAMAN	MR. A F N U MOLLAH (r-7) GA, ASSAM MR M RAHMAN (r-7) SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
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11)	MR. S SINHA	15-05-2025	To	23-05-2025
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13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025
18)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
39	Bail Appln./908/2025 WITH CASE RECORD(SCANNED COPY), B/O	MOHIDUR ISLAM @ MOFIJUL ISLAM @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	MR. RASHIDUL ISLAM (R-2) PP, ASSAM
MOTION (BA)				
40	Bail Appln./1175/2025 FIXED	MOHAMMED MOSHIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
MOTION				
41	AB/1126/2025 B/O	SAMIM AHMED @ SHAMIM UDDIN @ MOHAMMAD SHAMIM UDDIN Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
42	AB/1128/2025 B/O	HEMEN SARMA @ HEMEN CHANDRA SARMA Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
43	AB/1129/2025 B/O	HEMEN SARMA @ HEMEN CHANDRA SARMA Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./3880/2024 BA 3271/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	SRI LAKENDRA BASUMATARY Versus THE STA OF ASSAM	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
BAIL HEARING				
45	AB/1035/2025 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
ORDERS				
46	Review.Pet./55/2024 WP(C) 2024/2022(D/O), BY SLIP	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MS M DAS	SC, ELEM. EDU GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
20 Cont.Cas(C)/121/2024 B/O	CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
5	WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
6	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
7	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
8	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
9	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
10	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
11	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM

12	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
13	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
14	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
15	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
16	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
17	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
18	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
19	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
20	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
21	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
22	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
23	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
24	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
25	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
26	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
27	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
28	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
29	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
30	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
31	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
32	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
33	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
34	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
35	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

36	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
37	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
38	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
39	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
40	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
41	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
42	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
43	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
44	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
45	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
46	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
47	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
48	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM

49	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
50	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
51	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
52	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[CIVIL BENCH-I

THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	I.A.(Civil)/2258/2024 B/O in Mat.App./7971/2024 WITH Mat.App./7971/2024 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	L K BORAH MR. K K HANDIQUE MRS V LAHON L K BORAH	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA
MOTION				
26	Tr.P.(C)/23/2025 B/O	SRIMATI SUCHANDRA DAS Versus SATYAJIT KAR PURKAYASTHA	MR B PATHAK MR V KUMAR MISS A BORAH	

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16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 4:15 PM

ITEM NO.9 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

10	CRL.A(J)/61/2022 9 Y O M O D :WITH CRL.A(J) 53/2016 (D/O). WITH P.B-2. FIXED.	BINU MAHATO Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, PP, ASSAM AMICUS CURIAE MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN
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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025
18)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
18	WP(C)/1746/2021 FIXED	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	WP(C)/3534/2024 FIXED	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
20	WITH WP(C)/1512/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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12)	MR. L C DEY	16-05-2025	To	16-06-2025

13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
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18)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[For Thursday,22nd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
44 I.A.(CrI.)/521/2025 WITH LCR 2 FILES(SCANNED COPY), B/O in CrI.Pet./547/2022 WITH CrI.Pet./547/2022	DEBA KANTA SARMA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR K UDDIN	MS. S YASMIN PP, ASSAM
	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. M SHARMA (R-2) MS. S YASMIN (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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18)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[For Thursday,22nd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
16	WP(C)/1749/2024 FIXED	SIKHA DUTTA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
17	WP(C)/5600/2024 FIXED	GAUTAM KUMAR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE
<u>ORDERS</u>				
18	WP(C)/2410/2025 FIXED	MITHU YADAV Versus THE GAUHATI HIGH COURT AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM MR SARFRAZ NAWAZ(R-4,3,6) MR. SURAJIT DAS(R-4,3,6) MD A RAHMAN(R-4,3,6) SAMIM RAHMAN(R-4,3,6) A S CHOUDHURY (R-4,3,6) SC, GHC
WITH				
19	WP(C)/2325/2025	NOZRUL ISLAM LASKAR AND ANR Versus THE GAUHATI HIGH COURT AND 17 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	A W AMAN (R-5,7,11,15,18,19,14) MS SURAYA RAHMAN(R-5,7,11,15,18,19,14) MR SARFRAZ NAWAZ(R-5,7,11,15,18,19,14) MR. SURAJIT DAS(R-5,7,11,15,18,19,14) MD A RAHMAN(R-5,7,11,15,18,19,14) SAMIM RAHMAN(R-5,7,11,15,18,19,14) A S CHOUDHURY (R-14) SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
16 Bail Appln./1621/2025 B/O	MD FARUQUE KHAN Versus THE UNION OF INDIA	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
46 WP(C)/2553/2025 FIXED	SRI TRAILOKYA SARMA Versus UNION OF INDIA AND ORS.	MR. M DUTTA	GA, ASSAM DY.S.G.I. S DAS SC, NHIDC
ADMISSION			
47 WP(C)/8041/2022 FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI MR. A PHUKAN SC, JUDICIAL DEPARTMENT DY.S.G.I. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/7649/2019	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
41 Bail Appln./1612/2025 FIXED	AKHTISAM HOQUE @ AKHTISAM AHSAN HAQUE Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH MR M KHAN	PP, ASSAM
MOTION			
42 AB/1105/2025 FIXED	RAFIQUL ISLAM ALIAS RAFIKUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MR. A NAYAK	PP, ASSAM
BAIL HEARING			
43 AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
ORDERS			
44 Crl.Pet./722/2024 FIXED	RAM NARAYAN SINGH AND ANR Versus CHANDRA BAHADUR VISWAKARMA AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MS. S G BARUAH	21-05-2025	To	22-05-2025
18)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 22ND DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE NELSON SAILO

[COURT NO: 7]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED FROM THE PRINCIPAL SEAT]**

ADMISSION

- | | | | |
|---|---|---|--|
| 1. REVIEW PET. 4/2024
(FIXED FOR 22-05-
2025) | PRASAD AND
COMPANY(PROJECT WORKS)
PVT.LTD. AND ANR.
VERSUS
NATIONAL BUILDING
CONSTRUCTION CORPORATION
LIMITED(NBCC) INDIA LTD.
AND 7 ORS. | MR HRISHIKOLI
BURAGOHAI
MR S.S. TALUKDAR
MR. RAM MURMU | MR. ASWINI
THAKUR, SR.ADV
FOR R1 TO R6
MS. J R THAKUR
AMARJYOTI DEKA |
|---|---|---|--|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 22ND DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

1. WP(C) 82/2025 (FIXED)	SMTI HAGE TUNGKA VERSUS THE STATE OF AP AND 4 ORS.	RINTU SAIKIA LIGAM NOCHI BOMCHI TAIPODIA IDAK BAM	SUNIL MOW MUKBOM PERTIN MADAN MILI EBO MILI SABDA R RABHA CHANYA BANGSIA SONAM TSOMO TENZIN CHHOTEN GA(AP) K N MALING SC GAUHATI HIGH COURT
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 22ND DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|--|--|---|------------------------------------|
| 1. ELECTION PET. 9/2024
(FIXED) | TANI LOFFA
VERSUS
MAMA NATUNG | KHOGEN BUI
PARSWAJYOTI DAS
NAIR
G ALAM | DUYU LAJI
D DAS, SR
ADVOCATE |
| WITH
I.A.(C) 155/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG | PARSWAJYOTI DAS
NAIR | |
| WITH
I.A.(C) 1/2025
IN ELECTION PET. 9/2024 | MAMA NATUNG
VERSUS
TANI LOFFA | DUYU LAJI | PARSWAJYOTI
DAS NAIR |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 22ND DAY OF MAY, 2025]

[AT 4:25 PM]

BEFORE

HON'BLE MRS. JUSTICE YARENJUNGLA LONGKUMER

[COURT NO: 25]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

MOTION

1	BA 55/2025	SANKAR FLAGO VERSUS THE STATE OF AP	ARUP BHATTACHARJEE DOLI MARA G T SANGMA	PP OF AP
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